

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A.61/6326/2020 (SWP.No.1451/2004)

This the 17th day of December, 2020

**HON'BLE MR. JUSTICE L. NARASIMHA REDDY, CHAIRMAN
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Rehmat Khan (Age 53 years) S/o Shri Bhag Ali, R/o Kote Tehsil
& Distt, Jammu.Applicant

(Advocate:- Mr. C.S. Azad)

Versus

1. State of Jammu and Kashmir, through Commr/Secretary to Govt., Forest Department, Civil Sectt, Srinagar.
2. Principal Chief Conservator of Forests, Jammu.
3. Chief Conservator of Forests, Jammu.
4. Conservator of Forests, E-Circle, Jammu.
5. Conservator of Forests, West Circle, Jammu.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Id. Deputy Advocate General)

**O R D E R
[O R A L]**

Justice L. Narasimha Reddy, Chairman: -

The learned counsel for the Applicant submitted that the TA has become infructuous in view of certain subsequent developments in the case.

2. The TA is, therefore, dismissed as infructuous. There shall be no order as to costs.

**(MOHD JAMSHED)
MEMBER (A)**

**(JUSTICE L. NARASIMHA REDDY)
CHAIRMAN**

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